

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2411
ANSWERED ON 03/08/2021

IMPLEMENTATION OF SPMRM

2411. SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI VINOD KUMAR SONKAR:
SHRI BHOLA SINGH:
SHRI RAJVEER SINGH (RAJU BHAIYA):
DR. JAYANTA KUMAR ROY:
DR. SUKANTA MAJUMDAR:
SHRI RAJA AMARESHWARA NAIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has been implementing Shyama Prasad Mukherji Rurban Mission (SPMRM) for development of 300 clusters in the country, if so, the details thereof;
- (b) the details of achievements under the SPMRM so far, State-wise;
- (c) the details of clusters developed and funds sanctioned under the scheme, State-wise including the State of Uttar Pradesh;
- (d) whether many proposals from State Governments have been pending under the said scheme;
- (e) if so, the details thereof and if not, the reasons therefor; State-wise including the State of Karnataka; and
- (f) the steps being taken by the Government for effective implementation of the scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) Yes Sir, the Shyama Prasad Mukherji Rurban Mission (SPMRM) is being implemented by the Ministry of Rural Development to develop 300 Rurban clusters across the country, with a funding support of up to 30% (Central and State Share) of the estimated investment for each Rurban cluster, as Critical Gap Funding (CGF), while 70% or more of the funds are mobilized by the States through convergence with synergic State and Central programmes. Under the Mission, out of total 300 clusters, the Integrated Cluster Action Plan (ICAP) of 291 Rurban clusters has been approved.

(b) & (c) The details of State/UT-wise physical and financial progress made so far, under the SPMRM is annexed at **Annexure-I**.

Under the Mission, there is no provision for States/UT-wise allocation of funds. However, the funds are being released based on fulfilment of certain progress achieved as defined in the guidelines of the Mission. The details of funds released, State/UT-wise, is annexed at **Annexure-II**.

(d) & (e) No, Sir. No proposal from any of the States is pending with the Ministry of Rural Development under the Mission.

(f) The details of the steps being taken for effective implementation of SPMRM are annexed at **Annexure-III**.

Statewise Physical Progress under SPMRM

Sl. No.	State Name	Total No. of Cluster approved	ICAP Approved by Ministry	DPR approved by SLEC	Total no. of works proposed	Total no. works completed
1	Andaman And Nicobar Islands	1	1	1	207	18
2	Andhra Pradesh	13	13	13	8602	4863
3	Arunachal Pradesh	4	4	3	376	32
4	Assam	9	9	9	1947	8
5	Bihar	11	11	11	2515	63
6	Chhattisgarh	19	18	18	7719	4311
7	Dadra And Nagar Haveli And Daman And Diu	2	2	2	63	0
8	Goa	2	1	1	0	0
9	Gujarat	16	16	16	633	417
10	Haryana	10	10	10	1564	552
11	Himachal Pradesh	6	6	6	1268	171
12	Jammu And Kashmir	2	2	2	408	90
13	Jharkhand	15	15	15	3931	617
14	Karnataka	8	8	8	3950	1313
15	Kerala	13	12	12	2345	659
16	Ladakh	1	1	1	63	0
17	Lakshadweep	1	1	1	81	0
18	Madhya Pradesh	19	19	18	1384	13
19	Maharashtra	20	20	19	8929	1679
20	Manipur	3	3	3	86	1
21	Meghalaya	4	4	4	591	68
22	Mizoram	4	4	4	335	115
23	Nagaland	2	2	2	65	0
24	Odisha	14	14	14	3301	958
25	Puducherry	2	2	2	34	1
26	Punjab	8	8	8	497	89
27	Rajasthan	16	15	15	6508	1639
28	Sikkim	3	3	3	175	40
29	Tamil Nadu	12	11	11	1850	1209
30	Telangana	17	17	17	9721	6245
31	Tripura	7	7	7	459	59
32	Uttar Pradesh	20	19	19	1629	502
33	Uttarakhand	7	6	6	973	271
34	West Bengal	7	7	0	0	0
	Total	298	291	281	72209	26003

State-wise Financial Progress under SPMRM**(Rs. in crore)**

Sl. No.	State Name	Total No. of Cluster approved	Convergence Expenditure	CGF Expenditure	Total Expenditure
1	Andaman And Nicobar Islands	1	20.86	4.2	25.06
2	Andhra Pradesh	13	489.94	134.79	624.73
3	Arunachal Pradesh	4	87.6	16.91	104.51
4	Assam	9	95.45	12.42	107.87
5	Bihar	11	256.95	15.81	272.76
6	Chhattisgarh	19	699.63	220.7	920.33
7	Dadra And Nagar Haveli And Daman And Diu	2	74.94	3.07	78.01
8	Goa	2	28.76	0	28.76
9	Gujarat	16	749.81	100.45	850.26
10	Haryana	10	309.3	66.07	375.37
11	Himachal Pradesh	6	86.94	20.22	107.16
12	Jammu And Kashmir	2	31.46	8.26	39.72
13	Jharkhand	15	535.36	45.7	581.06
14	Karnataka	8	167.84	39.49	207.33
15	Kerala	13	606.2	142.29	748.49
16	Ladakh	1	28.41	5.21	33.62
17	Lakshadweep	1	0	0	0
18	Madhya Pradesh	19	345.72	120.6	466.32
19	Maharashtra	20	1,650.66	87.99	1738.65
20	Manipur	3	139	46.1	185.1
21	Meghalaya	4	16.77	23.07	39.84
22	Mizoram	4	73.73	30.45	104.18
23	Nagaland	2	14.5	12.6	27.1
24	Odisha	14	364.18	114.5	478.68
25	Puducherry	2	23	8.63	31.63
26	Punjab	8	549.86	88	637.86
27	Rajasthan	16	616.41	125.33	741.74
28	Sikkim	3	70.72	22.35	93.07
29	Tamil Nadu	12	706.81	165.93	872.74
30	Telangana	17	1,288.36	192.77	1481.13
31	Tripura	7	252.51	61.54	314.05
32	Uttar Pradesh	20	929.92	269.33	1199.25
33	Uttarakhand	7	175.25	63	238.25
34	West Bengal	7	0	0	0
	Total	298	11,486.85	2,267.78	13754.63

State wise details of fund released under SPMRM as on 30.07.2021

S.No.	States	Total Investment (including convergence and CGF)	Total CGF Investment Approved	Total CGF released (Central and State share)
1	Andaman And Nicobar Islands	106.56	30	9.35
2	Andhra Pradesh	1313.73	362.6	193.55
3	Arunachal Pradesh	239.3	45	22.1
4	Assam	1076.21	194.91	61.65
5	Bihar	1324.52	339.61	102.85
6	Chhattisgarh	1441.34	375	291.3
7	Dadra And Nagar Haveli And Daman And Diu	224.58	60	18.698
8	Goa	100	30	9.7
9	Gujarat	1174.38	315.26	149.4
10	Haryana	1199.51	294.03	123.29
11	Himachal Pradesh	338.37	90	43.342
12	Jammu And Kashmir	110.55	31.04	18.7
13	Jharkhand	1234.16	216.41	100.9
14	Karnataka	556.89	162.91	52.3034
15	Kerala	1618.27	360	155.8
16	Ladakh	64.92	15	9.35
17	Lakshadweep	109.81	30	9.35
18	Madhya Pradesh	1540.09	405.04	184.4
19	Maharashtra	2667.99	435	147.07
20	Manipur	259.93	75	47.55
21	Meghalaya	204.76	60	33.655
22	Mizoram	200	60	47.14
23	Nagaland	100.01	29.99	14.2
24	Odisha	1127.34	300	157.9
25	Puducherry	226.73	60	18.7
26	Punjab	878.83	240	112.25
27	Rajasthan	1373.37	344.99	185.25
28	Sikkim	172.08	45	29.55
29	Tamil Nadu	1129.88	330	222.85
30	Telangana	1885.12	434.99	203.86
31	Tripura	618.1	165	92.45
32	Uttar Pradesh	2083.37	553.8	404.834
33	Uttarakhand	412.89	120	68.855
34	West Bengal	652.2	192.11	38.6
	Total	27765.79	6,802.69	3381.09

Annexure-III

- 1) The State Level Empowered Committee (SLEC) has been designated as the final authority to approve the DPRs of cluster for assisting the States. A sub-committee thereof has been empowered to sanction DPRs in between the meetings of the SLEC.
- 2) States/UTs have been permitted to modify projects/works proposed in ICAP of cluster and include more economic activities in order to reboot the rural economy.
- 3) A major step of de-linking of planning notification and spatial planning condition from the fund release conditions, which helped in faster and effective implementation of the Mission.
- 4) **RurbanSoft MIS portal** has been developed to track the progress on real time basis. **PFMS integration with Rurbansoft** MIS portal for payment to vendors has simplified the fund flow mechanism and ensured transparency, efficiency and effectiveness in payments.
- 5) Geo-Rurban mobile application has been developed and launched for physical monitoring and geo-tagging of the assets developed under SPMRM.
- 6) **Ranking of Rurban clusters** initiated on the basis of performance based indicators on RurbanSoft portal. This will enhance the spirit of competition among the States/Clusters.
- 7) Social Audit framework has been extended to SPMRM. Pilot projects are now being undertaken by eight States.
- 8) The Ministry has issued an advisory to States/UTs for continuation of projects in **Rurban clusters which have afterwards been partly/fully notified as statutory urban**.
- 9) **Towards more efficient fund utilization**, the fund pooling mechanism has been introduced at the State level for purpose of release of funds to the States/UTs.
- 10) State/UTs were advised to include **Wi-Fi zones in Rurban clusters to improve digital access to all the citizenry**.
- 11) **Initiatives taken to institutionalize Spatial Planning in Rurban cluster areas** in collaborating with relevant institutions and stakeholders, and undertaking pilots / proof of concept.
- 12) **Guidelines for Model Land Uses, Development Controls, and Service Level Benchmarks with Appropriate Enforcement Mechanisms for Rurban Clusters** developed with support of technical Institutions School of Planning & Architecture, New Delhi and CEPT University, Ahmedabad and shared with all the States/UTs.
- 13) **Spatial Planning Portal** has been developed in collaboration with BISAG (N). This portal integrates the satellite imagery, various datasets to enable the Spatial Planning exercise in the Cluster. The platform will serve as a digital interface for getting baseline data and cluster land suitability; land use, economic activity planning etc. Spatial Planning Platform is in testing stage and pilot spatial plan for three Rurban clusters is under progress.
- 14) **Nomination of Mentor Institutions:** Spatial plan preparation requires experts from various fields like rural & regional planners, Rural Management experts, GIS specialist, Convergence specialist etc. Hence 'Mentor Institutes' like IITs, NITs, Institutes of National repute etc having expertise in planning, architecture, engineering etc. are being on boarded for each State.
- 15) **Pilot States initiated Spatial Planning:** Spatial planning has been initiated by States like Andhra Pradesh, Chhattisgarh, Gujarat, Kerala, Manipur, Tamil Nadu and Tripura, Odisha.
